

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2567
ANSWERED ON:09.12.2014
ENVIRONMENT CLEARANCE FOR BORDER ROADS
Patil Shri A.T. (Nana)

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has given general approval for environmental clearances of border road projects;
- (b) if so, the details thereof indicating the number of pending projects; and
- (c) whether the said scheme has been extended to include the linking roads and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) and (b) No sir. A draft amendment on simplification of procedure in granting Environmental Clearance under the Environment Impact Assessment (EIA) Notification, 2006 for the Highway projects in border States was issued.

(c) This draft amendment applies to the Highway projects which requires prior EC under the EIA Notification, 2006 such as new National and State Highway projects, widening of National highway projects greater than 100 km involving additional right of way or land acquisition greater than 40m on existing alignments and 60m on re-alignments or by-passes, State Highways in hilly terrain (above 1,000m Average Mean Sea Level) and or ecologically sensitive areas and Expressways. There are no highway projects of border States pending for Environmental Clearance.